

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 251  
(To be answered on the 25<sup>th</sup> February 2016)

DISCRIMINATION IN SALARY OF PILOTS

251. SHRI NISHIKANT DUBEY

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

(a) whether the Trainee Pilots recruited from the Indira Gandhi Rashtriya Uran Akademi (IGRUA) in the year 2010 were issued letters of appointment indicating that on completion of training, they would be appointed in the pay scale admissible to Co-Pilots of wide body aircraft;

(b) if so, the reasons for not implementing the terms and conditions of original offer letter in respect of Pilots from IGRUA batch of 2010 and instead giving them a pay scale of Rs. 13000/- without the International Subsistence Allowance; and

(c) the time by which the said discrimination is likely to be rectified to avert future attrition of Pilots from Air India?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) : Yes, Madam. In September 2010, a recruitment exercise of Trainee Pilots was carried out by conducting Campus Recruitment at IGRUA, Rae Bareilly. In July 2011, candidates were issued Offer Letters through IGRUA, with a request to complete the pre-employment Medical Examination and pre-employment formalities. In the said Order Letter, apart from the terms and conditions of Training Scheme, it was also indicated that on completion of training successfully, candidates will be appointed as Co-Pilot in the scale of Rs.15200-275-16300-350-17000-400-19000 (as applicable to Wide Body Pilots).

(b) : Due to pending Court Case and a complaint from the CVC, the panel which was approved in February 2012 could only be operated in December 2012. In the meantime, the Board of Directors in its 47th meeting held in July 2012, had decided that in future all Pilots would be taken on contract and the training would be initially on basic aircraft, i.e. A-320 family aircraft. In terms of the decision taken by the Board of Directors, the candidates were sent for training on A-320 Aircraft and after completion of the training successfully, they have been given pay scale and other allowances as admissible to other regular Pilots flying on Narrow Body fleet of Air India Limited.

(c) : In terms of the recommendations of Justice Dharmadhikari Committee, Pay Scales and allowances of Wide Body and Narrow Body Pilots have been harmonized and a revised structure of pay and allowances of pilots has been approved by the Government.

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